

CWP No. 14305 of 2021 (O&M)

x v. Union of India and another

Present:- Mr. Sumeer Sodhi, Advocate, with
Mr. Viraj Gandhi, Advocate and
Ms. Shreya Nair, Advocate,
Mr. Varun Tankha, Advocate, for the petitioner.

Mr. S.P.Jain, Addl. Solicitor General of India with
Mr. Dheeraj Jain, Senior Panel Counsel for UOI.

(The aforesaid presence is being recorded through video conferencing since the proceedings are being conducted in virtual Court).

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Issue notice of motion to the respondents in respect to the challenge to the validity of the vires to the provisions of Section 15 of the Hindu Succession Act, 1956.

Notice re; stay as well.

Mr. Dheeraj Jain, Senior Panel Counsel appearing for Union of India accepts notice on behalf of respondent No.1 and prays for time to file reply.

Adjourned to 02.12.2021.

(RAVI SHANKER JHA)
CHIEF JUSTICE

(ARUN PALLI)
JUDGE

02.08.2021
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